

(a) whether the reported discovery of an underground passage during the excavation near the fort of Bhadra, Ahmedabad, was made by the Department of Archaeology of the Government of India or whether it was an accidental discovery; if the discovery was accidental, by whom it was made;

(b) whether it is a fact that certain images were also discovered there; and

(c) what steps are being taken by Government to complete the investigation and preservation of these old images, monuments and relics?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) The Union Department of Archaeology has no information.

(b) and (c). Some images are understood to have been discovered and the P.W.D. Ahmedabad have been approached by the Department of Archaeology to make available the images for purposes of study. The matter is being pursued.

CHARGING OF RS. 5 FROM NEW ENTRANTS BY THE NAV HIND GIRLS HIGHER SECONDARY SCHOOL, DELHI

91. SHRI PURNA CHANDRA SHARMA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Nav Hind Girls Higher Secondary School, Rohtak Road, Delhi, charged a sum of Rs. 5.00 per head from the new students at the time of test for admission into class VI without issuing a proper receipt for the same;

(b) whether such practice is authorised by Government; and

(c) if the answer to part (b) above be in the negative, what action Government propose to take in this matter?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) No, Sir.

(c) The matter is under investigation.

भारतीय रेलों के लिये अमरीका से ऋण

६२. श्री नवाब सिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार इस वर्ष अमरीका से अपनी रेलों के विकास के लिये कर्ज ले रही है; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो कितना तथा किन शर्तों पर लिया जा रहा है ?

†[U.S. LOAN FOR INDIAN RAILWAYS

92. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government is taking a loan this year from the United States of America for the development of our Railways; and

(b) if the answer to part (a) above be in the affirmative, the amount thereof and the terms on which it is being taken?]

वित्त मंत्री (श्री मोरारजी धार० बेसाई) : (क) और (ख). भारतीय रेलों के लिये विकास ऋण निधि (डेवलपमेंट लोन फंड) से कर्ज लेने के सवाल पर अभी विचार किया जा रहा है। जब करार हो जायगा तो उसकी प्रतियां माननीय सदस्यों की सूचना के लिये हमेशा की तरह संसद् के पुस्तकालय में रख दी जायेंगी।

†[THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The question of a loan from the Development Loan Fund for the Indian Railways is under consideration at present. Copies of the agreement when concluded will be placed in the Parliament Library for the information of the Hon'ble members as usual.]

SWIMMING POOL FOR SCHOOL AND COLLEGE STUDENTS IN DELHI

93. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to provide a swimming pool for school and college students in Delhi; and

(b) if so, where the pool is likely to be located?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). A proposal made by the Bharat Scouts and Guides to construct a swimming pool in their camping ground near Humayun tomb, New Delhi is under consideration. Grants have been given to 3 colleges in Delhi during the last four years to construct swimming pools in their campuses, viz., (1) Indraprastha College; (2) Ramjas College; and (3) Sri Ram College of Commerce.

UNIVERSITY EDUCATION FOR NEW DELHI STUDENTS

94. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) what steps have so far been taken by Government to provide university education to the students residing in New Delhi; and

(b) whether Government propose to set up an University Campus in New Delhi?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Admissions to Delhi University and its colleges are made by the University authorities in accordance with the rules and regulations framed by them in this behalf. At present there are ten colleges in different parts of New Delhi Area and the Delhi University has permitted some educational trusts to start 3 more colleges in New Delhi from the current academic year.

(b) No, Sir.

ABOLITION OF THE POST OF CHIEF COMMISSIONER, DELHI

95. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision for abolishing the post of the Chief Commissioner, Delhi; and

(b) if so, when the post is likely to be abolished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

(b) Does not arise.

PROHIBITION OF CONSUMPTION OF GANJA AND BHANG

96. SHRI MAHESWAR NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the All-India Narcotics Conference held in 1956 recommended total prohibition of consumption of ganja and bhang for non medical and non-scientific purposes; and

(b) if so, what action Government have taken for implementing the recommendation of the Conference?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes.

(b) Non-medical consumption of bhang has been prohibited in the States of Andhra Pradesh, Assam, Bombay,